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3/7/17  
0060687

THE HIGH COURT OF KERALA

5 . IIII 2017

Kochi: 662 031

Dated: 03.07.2017

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

- Read : 1. High Court proceedings of even number dated 27.06.2017  
2. Submission dated 03.07.2017 from the person concerned.

ORDER NO. A2-55936/2017

Smt. Sneha V. V. who has been offered appointment as Assistant in the High Court Service as per the High Court proceedings read above, is permitted to join duty on **03.07.2017 F. N.** She is posted to the 'Enquiry Counter', High Court.

(By Order)

  
G. Rathi

Assistant Registrar(H.G.)

To

- The person concerned  
The Public Relations Officer, High Court.  
The Chief Librarian, High Court  
The Additional Public Relations Officer, High Court  
The Section Head concerned.  
The Confidential Assistants to the Registrars, High Court.  
The 'G' (Accounts – II & III) Sections, High Court.  
The I.T. Section, High Court (for uploading in website)  
The Finance Wing, High Court.  
The Administrative Records Section, High Court (2 Copies)  
The A4 Seat, High Court.  
The File / Stock File